(10)

IN THE CENTRAL ADMINISTRATIVE TAIBUNAL PRINCIPAL BENCH

O.A. No. 238 2/S9

New Delhi, dated the 11th May, 1994

Hon'ble Sh. S.R. Adige, Member(A)
Hon'ble Smt.Lakshmi Swaminathan, Member(Judicial)

Shri R.S. Rawat Asstt. Administrative Officer, Delhi Milk Scheme, West Patel Nagar, New Delhi.

(None for the applicant)

... Applicant

Versus

- 1. Union of India through its Secy.,
 Ministry of Agriculture.
 Deptt.of Agriculture & Cooperative,
 Krishi Bhawan, New Delhi.
- 2. The General Manager, Delhi Milk Scheme, West Patel Nagar, New Delhi
- 3. Shri Sushil Kumar,
 Asstt. Amimistrative Officer,
 Delhi Milk Scheme, Last Patel Nagar,
 New Jelhi-8

... Re spondents

(By Advocate Shri Madhav Panicker)

ORDER (ORAL)

(Hon'ble Shri S.R. (dige, Member(A))

None for the applicant, even on the second call and inspite of waiting for a considerable time. Sh.Madhav Panikar, ld.counsel for the respondents present.

It appears that the applicant is not interested in pursuing the case. In the circumstances, this application is dismissed for default and non prosecution.

(Lakshmi Swaminathan) Member(Judicial) (S.R. idige)
Member(A)

12